

- (a) whether the Government intends on providing loans to the rural entrepreneurs at concessional rate of interest;
- (b) If so, the details thereof; and
- (c) If not, the measures taken by the Government to meet the loan requirement of rural entrepreneurs at cheap rates?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) :

Loans to rural entrepreneurs are provided by banks and Financial Institutions (FIs). Government have several schemes for assisting rural entrepreneurs through interest subvention or capital subsidy to effectively reduce the extent of repayments. These inter-alia include, Prime Minister's Employment Generation Programme (PMEGP), Credit Linked Capital Subsidy Scheme (CLCSS), Amended Technology Upgradation Fund Scheme (ATUFS), etc.

Government have also taken several measures to increase lending to rural entrepreneurs which inter-alia include, priority sector lending targets to banks for Micro, Small and Medium Enterprises (MSMEs) and weaker sections, Pradhan Mantri Mudra Yojana (PMMY) Scheme, Stand up India Scheme, Credit Guarantee Fund Trust for Micro & Small Enterprises (CGTMSE), Differential Rate of Interest (DRI) Scheme, etc.